

The Electricity Act 2003 has enabling provisions for captive generation. Cross subsidy surcharge is not levied in case open access is provided to a person or entity who has established captive generating plant for carrying electricity to the destination for own use.

Further, in line with provisions of the Tariff Policy 2016, the Ministry of Power has issued order for waiver of Inter State transmission charges and losses for transmission of the electricity generated from solar and wind energy projects, commissioned upto 31 December, 2022.

### **Solar power production in Andhra Pradesh**

1094. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that as per the National Institute of Solar Energy, Andhra Pradesh has a potential of 38.5 GW of solar power;
- (b) the manner in which the Ministry is going to help the State of Andhra Pradesh that aims to produce 10,000 MW of solar power by 2022; and
- (c) the status of Ananthapuram and Kadapa Ultra Mega Solar Parks and by when they are likely to be commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) and (b) Yes, Sir. As per assessment made by the National Institute of Solar Energy, on basis of availability of land and solar radiation, the potential of solar power generation capacity in Andhra Pradesh is of around 38.44 GWp. The Ministry of New and Renewable Energy has approved five Solar Parks of 4,160 MW capacity in the State of Andhra Pradesh. This Ministry promotes Solar Power in the country including Andhra Pradesh through various Schemes.

(c) Status of Solar projects in Ananthapuramu and Kadapa Ultra Mega Solar Parks as reported by Solar Energy Corporation of India Ltd. is given in Statement.

**Statement***Status of solar projects in Ananthapuramu and Kadapa**Ultra Mega Solar Parks*

Name of Solar Park	Location	Capacity approved (MW)	Capacity Commissioned (MW)	Status of balance capacity	Target for completion of Solar Park
Anantpur Ultra Mega Solar Park	N.P.Kunta and P.Kothapalli, N.P. Kunta Mandal, Ananthapuramu District.	1500	900	500 MW – under execution. 100 MW – under tender.	30.08.2020
Kadapa Solar Park	Thalamanchipatnam, Ponnampalli, Rama Chandraya Palli, Dhondiam & Vaddirala village of Mylavaram Mandal, Kadapa Distt.	1000	200	800 MW – under execution.	31.12.2020

**Farming availers benefits under PM-KUSUM Scheme**

†1095. SHRI P.L. PUNIA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the Total number of farmers having applied to avail the benefits under Pradhan Mantri Kisan Urja Suraksha evam Utthan Mahabhiyan (PM-KUSUM Scheme), the details thereof, State-wise;

(b) the number of farmers having been provided with solar energy plants under the said scheme, the details thereof, State-wise; and

(c) whether Government proposes to provide the benefits of this scheme to

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†Original notice of the question was received in Hindi.